

SPECIAL BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/535(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SANJIV KEJARIWAL VS SILVER ARTS MANUFACTURING PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Sunil Gupta, Adv. : For Petitioner
Mr. Ram Maroo, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent
Mr. S.G. Muskara, Adv.
Mr. Rahul Singh, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter tomorrow i.e. **19/07/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**